

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/19976/2025 ARBP/49/2025	M/S. MAGNETIC ENGINEERING WORKS,KHURDA VS G.M.,EAST COAST RAILWAY, KHURDA	BIBHUTI RANJAN MOHANTY VS	// (//
2	D-BLAPL/14508/2025 BLAPL/5222/2025	PARITOSH BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 A.D.J.,PADAMPUR(Bargarh) CT/0000015/2019
3	D-BLAPL/14500/2025 BLAPL/5223/2025	MAHESWAR SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAPARA /97 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000030/2025
4	D-BLAPL/13915/2025 BLAPL/5224/2025	KALAKRUSHNA @ SIVARAM @ SIBA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAIKIA /85 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000316/2024
5	D-BLAPL/11890/2025 BLAPL/5225/2025	TULARAM AMANATYA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE MAHILA /163 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000001/2025
6	D-BLAPL/14061/2025 BLAPL/5226/2025	DIPU PRADHAN @ SANDHA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000051/2025
7	D-BLAPL/13523/2025 BLAPL/5227/2025	KANHAIYA GUPTA VS STATE OF ODISHA	SUMITRA PATRA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000025/2025
8	D-BLAPL/14412/2025 BLAPL/5228/2025	TOPHAN BARIK @ TOFAN BARIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /153 /2025 J.M.F.C.,PIPILI(Puri) GR/0000379/2025
9	D-BLAPL/14894/2025 BLAPL/5229/2025	R.KAMESWAR RAO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2024
10	D-BLAPL/14911/2025 BLAPL/5230/2025	SUVRANSU SEKHAR PANDA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000074/2025
11	D-BLAPL/14892/2025 BLAPL/5231/2025	PRASAD KHARA @ KHORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2024

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12	D-BLAPL/14958/2025 BLAPL/5232/2025	DHEERAJ KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000003/2025
13	D-BLAPL/14950/2025 BLAPL/5233/2025	ALOK KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000293/2025
14	D-BLAPL/14796/2025 BLAPL/5234/2025	A.BUDU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /64 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000041/2019
15	D-BLAPL/14943/2025 BLAPL/5235/2025	SK.SHABIB VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000058/2025
16	D-BLAPL/14422/2025 BLAPL/5236/2025	RAJA @ SURESH DAS VS STATE OF ODISHA	GAJENDRANATH ROUT VS	ABHAYACHANDPUR /24 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000020/2025
17	D-CMP/19640/2025 CMP/805/2025	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000723/2013
18	D-CMP/20368/2025 CMP/806/2025	MARTHA BHARATI SWAIN VS PITAMBAR ROUT	NALINI KANTA SAHOO VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000003/2024
19	D-CMP/19642/2025 CMP/807/2025	SANTOSH KUMAR MALLICK VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000723/2013
20	D-CMP/16959/2025 CMP/808/2025	ANOOPAM KUMAR PATRA @ ANUPAM PATRA VS SOHAN SINGH @ SOHAN SINGH MALHOTRA	SOURAV SUMAN BHUYAN VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000090/2018
21	D-CONTC/16462/2025 CONTC/2378/2025	KUMUD CHANDRA SAMAL VS SHREE DASARATHI NAG,REGIONAL PROVIDENT FUND COMMNR. II, BBSR	ADV. VS	// ()
22	D-CONTC/18056/2025 CONTC/2379/2025	SOBHA DEI VS NITYANANDA BARIK,D.E.O.,JAJPUR	ADV. VS	// ()
23	D-CONTC/18662/2025	SISIR KUMAR MISSAL	ADV.	//

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	CONTC/2380/2025	VS BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDU., ODISHA	VS	0 //
24	D-CONTC/18722/2025 CONTC/2381/2025	MAA BISHALAXMI S.H.G, UDYAN RAJNAGAR, KENDRAPADA VS SMRUTIRANJAN PRADHAN, COLLECTOR AMD D.M.KENDRAPADA	ADV. VS	// 0 //
25	D-CONTC/19339/2025 CONTC/2382/2025	GOBINDA MARNDI VS PRADEEP KUMAR JENA, ENGNR. IN CHIEF, RURAL WORKS, ODISHA	ADV. VS	// 0 //
26	D-CONTC/19551/2025 CONTC/2383/2025	ALEKHA THAKUR VS MAHESH KUMAR BHATI, B.E.O, KOKSARA, KALAHANDI	SONALI PANDA VS	// 0 //
27	D-CONTC/20333/2025 CONTC/2384/2025	DILESWAR SUNYANI VS MANOJ SATYAWAN MAHAJAN, IAS	ADV VS	// 0 //
28	D-CONTC/17391/2025 CONTC/2385/2025	KARAMCHAND NAIK VS HEMAKANTA SAY, I.A.S.	ADV. VS	// 0 //
29	D-CONTC/17395/2025 CONTC/2386/2025	KUANRA NAIK VS HEMAKANTA SAY, I.A.S.	ADV. VS	// 0 //
30	D-CONTC/17399/2025 CONTC/2387/2025	DINABANDHU NAIK VS HEMAKANTA SAY, I.A.S.	ADV. VS	// 0 //
31	D-CONTC/17407/2025 CONTC/2388/2025	SUPHAL CHANDRA NAIK VS HEMAKANTA SAY, I.A.S.	ADV. VS	// 0 //
32	D-CONTC/18802/2025 CONTC/2389/2025	MANDAKINI MEHER VS ASWATHY S., IAS	ADV. VS	// 0 //
33	D-CONTC/18805/2025 CONTC/2390/2025	SOVANJIT ROUT VS ASWATHY S., IAS	ADV. VS	// 0 //
34	D-CONTC/18808/2025 CONTC/2391/2025	HIMANSU BHUSAN MAHANTA VS	ADV. VS	// 0

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35	D-CONTC/19784/2025 CONTC/2392/2025	ASWATHY S., IAS MURALI MAJHI VS RAJESH KUMAR ,IPS	ADV VS	// // ()
36	D-CONTC/18815/2025 CONTC/2393/2025	PRIYADARSINI OTA VS ASWATHY S., IAS	ADV. VS	// // ()
37	D-CONTC/18817/2025 CONTC/2394/2025	PRIYADARSINI OTA VS ASWATHY S., IAS	ADV. VS	// // ()
38	D-CONTC/20899/2025 CONTC/2395/2025	RAMESH KUMAR MUKHI VS Y.B.KHURANIA,IPS	BHABANI SHANKAR DAS VS	// // ()
39	D-CRLA/12799/2025 CRLA/581/2025	XXX (VICTIM/INFORMANT) VS STATE OF ODISHA	ARUN KUMAR DAS VS	NAYAGARH /115 /2013 A.D.J.,NAYAGARH(Nayagarh) ST/000060/2018
40	D-CRLA/13653/2025 CRLA/582/2025	KALIA@KALANDI MALLIK VS STATE OF ODISHA	NIRANJAN LENKA VS	PATKURA /85 /2013 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000426/2013
41	D-CRLA/14732/2025 CRLA/583/2025	SUGYAN PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	PURUNAKATAK /18 /2017 A.D.J.,BOUDH(Baudh) ST/000020/2025
42	D-CRLA/14728/2025 CRLA/584/2025	ANIKET MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 2ND A.D.J., SAMBALPUR(Sambalpur) Spl/0000040/2024
43	D-CRLA/14396/2025 CRLA/585/2025	BHAGRATHI DEEP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /40 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K)
44	D-CRLA/14541/2025 CRLA/586/2025	SAHADEV JAYAPURIA VS STATE OF ODISHA	BHARATI DASH VS	RENGALI /30 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000046/2017
45	D-CRLA/14225/2025 CRLA/587/2025	HRUDAYA MAHANANDA VS STATE OF ODISHA	BHARATI DASH VS	JHARSUGUDA /93 /2017 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA ST/0000043/2017

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46	D-CRLA/14447/2025 CRLA/588/2025	SIBA KATA VS STATE OF ODISHA	DHANANJAYA MUND VS	KEGAON /7 /2025 SPECIAL JUDGE, DHARMAGARH(Kalah Spl/0000003/2025
47	D-CRLA/14592/2025 CRLA/589/2025	ANIL SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000013/2023
48	D-CRLA/14511/2025 CRLA/590/2025	RANJIT NAHAK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	BANARAPAL /242 /2021 A.D.J.,ANGUL(Anugul) CT/0000077/2022
49	D-CRLA/14521/2025 CRLA/591/2025	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	KHAMAR /24 /2017 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000015/2017
50	D-CRLMA/13200/2025 CRLMA/72/2025	INFORMANT VS STATE OF ODISHA	SUMAN MODI VS	DHENKANAL SADAR /930 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000053/2024
51	D-CRLMA/14254/2025 CRLMA/73/2025	AJIT KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /32 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000283/2023
52	D-CRLMA/14538/2025 CRLMA/74/2025	MADHUSUDAN MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHADRAK RURAL /343 /2022 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000188/2022
53	D-CRLMC/12016/2025 CRLMC/1806/2025	RANJANA MISRA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	PIPLI /553 /2021 J.M.F.C.,PIPLI(Puri) GR/0000798/2021
54	D-CRLMC/12019/2025 CRLMC/1807/2025	MAKAR BEHERA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BHUBANESWAR VIGILANCE /5 /2007 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000001/2013
55	D-CRLMC/12025/2025 CRLMC/1808/2025	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /564 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001137/2024
56	D-CRLMC/13876/2025 CRLMC/1809/2025	PRAJARANJAN ROUL@RAJA VS STATE OF ODISHA	DEVASHIS PANDA VS	ANGUL TOWN /407 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000055/2021
57	D-CRLMC/14010/2025	PRAVAT MEHER	ASHUTOSH MOHANTA	PATNAGARH /101 /2002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1810/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000286/2002
58	D-CRLMC/12027/2025 CRLMC/1811/2025	MIR IBNAM @ MIR IBANAM VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BALIKUDA /316 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001096/2023
59	D-CRLMC/13929/2025 CRLMC/1812/2025	RIAZ KHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	BALANGA /64 /2016 J.M.F.C.,NIMAPARA(Puri) GR/0000486/2016
60	D-CRLMC/14577/2025 CRLMC/1813/2025	BISHNU KHUNTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /144 /2004 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000436/2004
61	D-CRLMC/13149/2025 CRLMC/1814/2025	SATYA SWARUP MISHRA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /423 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0001302/2023
62	D-CRLMC/13433/2025 CRLMC/1815/2025	ANANADA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /148 /2020 J.M.F.C.,BARAMBA(Cuttack) ICC/0000021/2022
63	D-CRLMC/13520/2025 CRLMC/1816/2025	SUBASH @ SOBASH BHOI VS STATE OF ODISHA	PRASHANTA KUMAR.NAYAK VS	TUREIKELA /78 /2023 A.D.J.,KANTABANJI(Balangir) SC/0000043/2023
64	D-CRLMC/13575/2025 CRLMC/1817/2025	ABHINASH SAHU @ VICKY @ ABHINASH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DARINGBADI /129 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000058/2020
65	D-CRLMC/14922/2025 CRLMC/1818/2025	INAITULLA MONDAL VS STATE OF ODISHA	AMRIT MISHRA VS	BHADRAK RURAL /82 /2013 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000013/2013
66	D-CRLMC/13828/2025 CRLMC/1819/2025	SANJAY PRADHAN @ SANJAY KUMAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	BRAHMAGIRI /180 /2022 GRAM NYAYALAYA,BRAHMAGIRI(Puri) GR/0000334/2022
67	D-CRLMC/15020/2025 CRLMC/1820/2025	ARJUN PRASAD BAFNA VS STATE OF ODISHA	MUKESH PANDA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000804/2024
68	D-CRLMC/13429/2025 CRLMC/1821/2025	DASARATHA BEHERA VS	MANORANJAN KHATUA VS	BARI RAMCHANDRAPUR /94 /2017 S.D.J.M.,JAJPUR(Jajapur)

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69	D-CRLMP/14218/2025 CRLMP/653/2025	STATE OF ODISHA SUMANTA PRADHAN VS RASMITA MISHRA @PRADHAN	AKHAND VS	GR/0000631/2017 //0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000040/2024
70	D-CRLMP/14757/2025 CRLMP/654/2025	CHANDRASEKHAR NAYAK VS HARAPRITI SAMAL	BRAHMANANDA TRIPATHY VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000042/2022
71	D-CRLREV/14210/2025 CRLREV/262/2025	DILLIP KUMAR SAHU VS PRADEEP KUMAR SAHU	PRASANNA KUMAR RATH VS	//0 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000004/2023
72	D-CRLREV/14465/2025 CRLREV/263/2025	ROHIT SARKAR VS TULIKA PALIT	PRANAB RANJAN CHHATOI VS	//0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000137/2024
73	D-CRLREV/13099/2025 CRLREV/264/2025	LALIT KUMAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	DASPALLA /39 /2017 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000055/2017
74	D-CRLREV/14171/2025 CRLREV/265/2025	ALOK DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 DISTRICT & SESSIONS JUDGE ,PHULBA CRMC/0000032/2024
75	D-FAO/19129/2025 FAO/240/2025	STATE OF ODISHA STATE OF ODISHA VS UMAKANTA NAYAK	SAROJ KUMAR JEE,A.G.A VS	// (//
76	D-FAO/19109/2025 FAO/241/2025	STATE OF ODISHA VS BHARAT BHUSAN MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000481/2014
77	D-FAO/20906/2025 FAO/242/2025	D.M., ODISHA FOREST DEVELOPMENT CO. LTD.,KHORDHA VS INDRAMANI PRADHAN	PITAMBAR JENA VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000008/2022
78	D-FAO/20866/2025 FAO/243/2025	PUSPAK KUMAR KARSHARMA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001038/2016
79	D-MACA/20716/2025 MACA/593/2025	RABINDRANATH MISRA VS SUBASH CHANDRA BISWAL	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000079/2022

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80	D-MACA/20836/2025 MACA/594/2025	BANSHIDHAR JENA VS NARENDRA KUMAR SINGH	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001475/2019
81	D-MACA/20714/2025 MACA/595/2025	DEBI PRASAD PRADHAN VS SANTOSH SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003678/2017
82	D-MACA/20830/2025 MACA/596/2025	B. PADMA @ B. PADMA PATRA VS MADHABA MANTHANA	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000160/2023
83	D-MACA/20881/2025 MACA/597/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS TAPASWINI PATEL	PRASANTA KUMAR MAHALI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001546/2021
84	D-MACA/15293/2025 MACA/598/2025	M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,KHUDA VS JAYAKRISHNA PANDA	ANUPAM DASH VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000015/2023
85	D-MACA/15513/2025 MACA/599/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK VS PITABAS BEHERA	ANUPAM DASH VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000008/2020
86	D-MACA/15519/2025 MACA/600/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK VS BALARAM BEHERA	ANUPAM DASH VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000025/2020
87	D-RPFAM/14953/2025 RPFAM/148/2025	SANJAY KUMAR SAMAL VS SUMITRA NAYAK	ABHINANDAN PRADHAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000275/2021
88	D-RPFAM/19151/2025 RPFAM/149/2025	SARADA PRASAD MOHAPATRA VS NIRMALA MOHAPATRA	AJODHYA RANJAN DASH VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000002/2019
89	D-RSA/19974/2025 RSA/259/2025	MANGULU FARIKAR VS BIMALA SAHU	DIGAMBAR SETHI VS	// DISTRICT AND SESSIONS JUDGE,SONEPUR RFA/0000012/2013
90	D-RSA/20670/2025 RSA/260/2025	ESTATE OFFICER, GENERAL ADMINISTRATION DEPTT. GOVT. OF ODISHA,BBSR VS SULOCHANA SAHOO	AJODHYA RANJAN DASH,A.G.A VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR RFA/0000060/2017
91	D-RVWPET/19745/2025	ORIENT CONSTRUCTION PRIVATE LIMITED,SAMBALPUR	SIDHARTH SHANKAR PADHY	//

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	RVWPET/144/2025	VS STATE OF ODISHA	VS	() //
92	D-TRP(C)/18024/2025 TRP(C)/143/2025	UJESH GAN VS RAJASMITA GAN @ DAS	DIPTENDU SUNDAR RAY VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000008/2025
93	D-TRP(C)/16643/2025 TRP(C)/144/2025	RASHMITA BEHERA VS KHARABELA DIGBIJAYA PATRA	PANCHANAN PANIGRAHI VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000307/2024
94	D-TRPCRL/12811/2025 TRPCRL/34/2025	SANJULATA BEHERA VS PRIYANKA BEHERA	PRATIK DASH VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) CMC/0001409/2024
95	D-WA/16895/2025 WA/890/2025	STATE OF ODISHA VS ARNAPURNA DEI	DEBASHIS TRIPATHY,A.G.A VS	// ()
96	D-WA/17039/2025 WA/891/2025	STATE OF ODISHA VS ASHIT KUMAR SAMAL	SARBESWAR BEHERA,A.G.A VS	// ()
97	D-WA/17040/2025 WA/892/2025	STATE OF ODISHA VS SARASWATI NAYAK	AISHWARYA DASH,ADDL. S. C. VS	// ()
98	D-WA/16876/2025 WA/893/2025	STATE OF ODISHA VS UMAKANTA PRADHAN	DEBASHIS TRIPATHY,A.G.A VS	// ()
99	D-WA/16981/2025 WA/894/2025	STATE OF ODISHA VS BHAGYADHAR DAS	BIMBISAR DASH,A.G.A VS	// ()
100	D-WA/17021/2025 WA/895/2025	STATE OF ODISHA VS JITENDRA KUMAR SAHOO	SARBESWAR BEHERA, A.G.A VS	// ()
101	D-WA/18031/2025 WA/896/2025	KALINGA NAGAR PARIBESH SURAKSHYA SAMITI VS THE INSPECTOR GENERAL OF REGISTRATION	SANKAR PRASAD PANI VS	// ()
102	D-WP(C)/19754/2025 WP(C)/14497/2025	PAWAN KUMAR JHUNJHUNWALLA VS	PRATIK DASH VS	// ()

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103	D-WP(C)/20943/2025 WP(C)/14498/2025	STATE OF ODISHA RADHASYAM DAS VS	MANOJ KUMAR MOHANTY (2) VS	// // ()
104	D-WP(C)/14604/2025 WP(C)/14499/2025	STATE OF ODISHA SAROJ KUMAR BHUYAN VS	LAXMAN PRADHAN VS	// // ()
105	D-WP(C)/20323/2025 WP(C)/14500/2025	STATE OF ODISHA RAJKISHOR NAYAK VS	SAMARENDRA BAHADUR VS	// // ()
106	D-WP(C)/21051/2025 WP(C)/14501/2025	STATE OF ODISHA BASANTI NAG VS	SATYA NARAYAN MISHRA 4 VS	// // ()
107	D-WP(C)/20292/2025 WP(C)/14502/2025	STATE OF ODISHA MANU PODH VS	DHANANJAYA MUND VS	// // ()
108	D-WP(C)/14645/2025 WP(C)/14503/2025	STATE OF ODISHA RUCHIR KUMAR DAS VS THE URBAN COOPERATIVE BANK LTD , CUTTACK	AKSHAYA KUMAR MOHAPATRA VS	// // ()
109	D-WP(C)/19827/2025 WP(C)/14504/2025	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// // ()
110	D-WP(C)/20621/2025 WP(C)/14505/2025	BIDUTPRAVA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// // ()
111	D-WP(C)/19475/2025 WP(C)/14506/2025	SK WAJID VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// // ()
112	D-WP(C)/20307/2025 WP(C)/14507/2025	SASMITA GOCHHAYAT VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // ()
113	D-WP(C)/20682/2025 WP(C)/14508/2025	SASHMITA KUMARI DASH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// // ()

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114	D-WP(C)/18712/2025 WP(C)/14509/2025	JAGANNATH MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
115	D-WP(C)/20583/2025 WP(C)/14510/2025	SUVRANSHU SEKHAR RATH VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
116	D-WP(C)/17156/2025 WP(C)/14511/2025	AYANA SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
117	D-WP(C)/19741/2025 WP(C)/14512/2025	DELITE COTGIN PVT. LTD., NAWARANGPUR VS INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ORISSA LTD, (IPICOL), KHURDA	LALATENDU SAMANTARAY VS	// 0 //
118	D-WP(C)/20712/2025 WP(C)/14513/2025	M/S PARADIP TRUCK OWNERS ASSOCIATION VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
119	D-WP(C)/20860/2025 WP(C)/14514/2025	JYOTSNAMAYI PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
120	D-WP(C)/20614/2025 WP(C)/14515/2025	SABITRI SETHI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
121	D-WP(C)/17284/2025 WP(C)/14516/2025	ANITA PANDA VS SASANKA KUMAR NISANKA	PRONOY MOHANTY VS	// 0 //
122	D-WP(C)/20749/2025 WP(C)/14517/2025	BHAGABAN PRADHAN @ PADHAN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
123	D-WP(C)/20744/2025 WP(C)/14518/2025	ARATI RAY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
124	D-WP(C)/19216/2025 WP(C)/14519/2025	RAJENDRA KUMAR NAIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
125	D-WP(C)/20843/2025	KALAPIKA SAHU	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/14520/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/20692/2025 WP(C)/14521/2025	KANGALI KANYARI VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //
127	D-WP(C)/20861/2025 WP(C)/14522/2025	ANITA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
128	D-WP(C)/20746/2025 WP(C)/14523/2025	BIBHUTI BHUSAN RAY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
129	D-WP(C)/19215/2025 WP(C)/14524/2025	RAJENDRA KUMAR NAIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
130	D-WP(C)/20753/2025 WP(C)/14525/2025	BIRANCHI MEHER VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
131	D-WP(C)/20738/2025 WP(C)/14526/2025	RAJARAM SING VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
132	D-WP(C)/20748/2025 WP(C)/14527/2025	AJAYA GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
133	D-WP(C)/20859/2025 WP(C)/14528/2025	PRIYADARSHINI MAHAKUL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
134	D-WP(C)/20961/2025 WP(C)/14529/2025	MEETANJALI MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
135	D-WP(C)/20847/2025 WP(C)/14530/2025	SHIBRAM @ SHIBARAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
136	D-WP(C)/20184/2025 WP(C)/14531/2025	GANGADHAR SING VS	GOPAL KRUSHNA NANDA VS	// 0

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137	D-WP(C)/19218/2025 WP(C)/14532/2025	STATE OF ODISHA RAJENDRA KUMAR NAIK VS	SANDIPANI NAYAK VS	// // 0
138	D-WP(C)/20888/2025 WP(C)/14533/2025	STATE OF ODISHA M/S PARADIP TRUCK OWNERS ASSOCIATION VS	KANANBALA ROY CHOUDHURY VS	// // 0
139	D-WP(C)/20837/2025 WP(C)/14534/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS BHAGIRATHI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
140	D-WP(C)/20898/2025 WP(C)/14535/2025	STATE OF ODISHA PURNA CHANDRA SWAIN VS	AMIYA KUMAR TARAI VS	// // 0
141	D-WP(C)/20308/2025 WP(C)/14536/2025	STATE OF ODISHA BIDYADHAR GOCHHAYAT VS	SUBAS CHANDRA DAS VS	// // 0
142	D-WP(C)/20512/2025 WP(C)/14537/2025	STATE OF ODISHA SWAIN JITENDRA KUMAR VS	BANSHIDHAR SATAPATHY VS	// // 0
143	D-WP(C)/20839/2025 WP(C)/14538/2025	STATE OF ODISHA PABITRA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
144	D-WP(C)/20291/2025 WP(C)/14539/2025	STATE OF ODISHA RAGHUNATH SAGARIA VS	DHANANJAYA MUND VS	// // 0
145	D-WP(C)/20338/2025 WP(C)/14540/2025	STATE OF ODISHA RATNAKAR KAMAR VS	DIPTI RANJAN BHOKTA VS	// // 0
146	D-WP(C)/21043/2025 WP(C)/14541/2025	STATE OF ODISHA SAGAR BEHERA VS	AMIT PRASAD BOSE VS	// // 0
147	D-WP(C)/19449/2025 WP(C)/14542/2025	STATE OF ODISHA BISWA RANJAN MOHANTY VS UNION OF INDIA	SARAT CHANDRA MEKAP VS	// // 0 //

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148	D-WP(C)/18511/2025 WP(C)/14543/2025	JAYAKUMARI PATEL VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
149	D-WP(C)/20576/2025 WP(C)/14544/2025	SADANANDA MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
150	D-WP(C)/20841/2025 WP(C)/14545/2025	RUPADHAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
151	D-WP(C)/19925/2025 WP(C)/14546/2025	PABITRA KUMAR BANERJEE VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
152	D-WP(C)/20844/2025 WP(C)/14547/2025	BHAGABAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	D-WP(C)/18713/2025 WP(C)/14548/2025	PRAMOD KUMAR PANDEY VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
154	D-WP(C)/19934/2025 WP(C)/14549/2025	GHANSHYAM ADABANGA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
155	D-WP(C)/19781/2025 WP(C)/14550/2025	PURNIMA PANIGRAHI @ MISHRA VS SRIKANTA KUMAR SAHU	BIJAYA KUMAR BEHERA 1 VS	// 0 //
156	D-WP(C)/20678/2025 WP(C)/14551/2025	INDIRA PASUPALAK VS THE A.O. ICICI BANK LTD, WEST BENGAL	ASHOK DAS VS	// 0 //
157	D-WP(C)/19942/2025 WP(C)/14552/2025	KRUSHNA SAGARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
158	D-WP(C)/20438/2025 WP(C)/14553/2025	TRILOCHAN DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
159	D-WP(C)/20759/2025	AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	//

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	WP(C)/14554/2025	VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	VS	0 //
160	D-WP(C)/20218/2025 WP(C)/14555/2025	PRASANTA NANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
161	D-WP(C)/21092/2025 WP(C)/14556/2025	UDHABA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
162	D-WP(C)/20103/2025 WP(C)/14557/2025	SMRUTI SNIGDHA SAHU VS KAMAL LOCHAN ROY	GOPAL PRASAD JENA VS	// 0 //
163	D-WP(C)/19875/2025 WP(C)/14558/2025	DHYAN TUDU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
164	D-WP(C)/20217/2025 WP(C)/14559/2025	SASMITA PRATAP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
165	D-WP(C)/20108/2025 WP(C)/14560/2025	BALARAM PRADHAN VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
166	D-WP(C)/21077/2025 WP(C)/14561/2025	NILIMA KUMARI DEBNATH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
167	D-WP(C)/19698/2025 WP(C)/14562/2025	DR.UPASANA MAHAPATRA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
168	D-WP(C)/19949/2025 WP(C)/14563/2025	HRUSHI @ HRUSHIKESH SAGARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
169	D-WP(C)/21132/2025 WP(C)/14564/2025	M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //
170	D-WP(C)/20179/2025 WP(C)/14565/2025	BHASKAR CHANDRA PATRA VS	GOPAL KRUSHNA NANDA VS	// 0

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171	D-WP(C)/19372/2025 WP(C)/14566/2025	STATE OF ODISHA KUNAL KISHORE DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //
172	D-WP(C)/20862/2025 WP(C)/14567/2025	M/S TRIVENI ENGINEERS,JODA VS ADDL COMMISSIONER OF GST AND CENTRAL EXCISE, AUDIT COMMISSIONERATE, BBSR	AJIT KUMAR ROY VS	// 0 //
173	D-WP(C)/19951/2025 WP(C)/14568/2025	KARUNAKAR PARABHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
174	D-WP(C)/19752/2025 WP(C)/14569/2025	SHYAM SUNDAR PALITA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
175	D-WP(C)/20959/2025 WP(C)/14570/2025	PRABODHA KUMAR SAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
176	D-WP(C)/19775/2025 WP(C)/14571/2025	SOUBHAGYA KUMAR PATTNAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
177	D-WP(C)/19760/2025 WP(C)/14572/2025	DIGAMBAR DALAI VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
178	D-WP(C)/20418/2025 WP(C)/14573/2025	DIPTIMA YEE PANDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
179	D-WP(C)/20066/2025 WP(C)/14574/2025	BRAJA KISHORE MISHRA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
180	D-WP(C)/19829/2025 WP(C)/14575/2025	BATAKRUSHNA SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
181	D-WP(C)/21087/2025 WP(C)/14576/2025	SARADHAMANI MUDULI VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //

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182	D-WP(C)/20226/2025 WP(C)/14577/2025	ASHOK KUMAR KAR VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //
183	D-WP(C)/20422/2025 WP(C)/14578/2025	SATYABAN SAHOO VS STATE OF ORISSA	SUBHENDU KAR VS	// 0 //
184	D-WP(C)/19851/2025 WP(C)/14579/2025	GOPAL CHANDRA JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
185	D-WP(C)/20071/2025 WP(C)/14580/2025	T.JAY KUMAR PATRA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
186	D-WP(C)/20771/2025 WP(C)/14581/2025	SURENDRA NATH MISHRA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
187	D-WP(C)/20517/2025 WP(C)/14582/2025	BRAJENDRA KUMAR PANDA VS THE COMMISSIONER CUM SECRETARY.,BBSR	SANDHYARANI PANI VS	// 0 //
188	D-WP(C)/19872/2025 WP(C)/14583/2025	SAROJ TIRKEY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
189	D-WP(C)/20464/2025 WP(C)/14584/2025	BUTIA MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
190	D-WP(C)/20254/2025 WP(C)/14585/2025	MADHAB PRADHAN VS STATE OF ODISHA	NISHIKANT MISHRA VS	// 0 //
191	D-WP(C)/20529/2025 WP(C)/14586/2025	CHAKRAPANI PATNAIK VS THE COMMISSIONER CUM SECRETARY.,BBSR	SANDHYARANI PANI VS	// 0 //
192	D-WP(C)/20176/2025 WP(C)/14587/2025	SARBESWAR MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
193	D-WP(C)/21074/2025	DURGA MADHAB BALIARSINGH	AMITABH MISHRA	//

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	WP(C)/14588/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/20075/2025 WP(C)/14589/2025	RASHMIREKHA MISHRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
195	D-WP(C)/20186/2025 WP(C)/14590/2025	RATNAKAR MAHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
196	D-WP(C)/20276/2025 WP(C)/14591/2025	POSHRAM SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
197	D-WP(C)/20774/2025 WP(C)/14592/2025	TAHASILDAR, RAGHUNATHPUR VS SARAT CHANDRA KHUNTIA	PRAVAT KUMAR PANDA VS	// 0 //
198	D-WP(C)/20432/2025 WP(C)/14593/2025	BHABAGRAHI DEHURY VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
199	D-WP(C)/21073/2025 WP(C)/14594/2025	VANDANA SHOWNDIK VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
200	D-WP(C)/20337/2025 WP(C)/14595/2025	KHIRESWAR PRADHAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
201	D-WP(C)/20630/2025 WP(C)/14596/2025	JAGANNATH PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
202	D-WP(C)/20657/2025 WP(C)/14597/2025	BLOCK MISSION SHAKTI MAHASANGHA , SATYABADI, BLOCK LEVEL FEDERATION VS STATE OF ODISHA	PRADIP MOHANTY VS	// 0 //
203	D-WP(C)/20504/2025 WP(C)/14598/2025	SHASHI RANJAN MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
204	D-WP(C)/20853/2025 WP(C)/14599/2025	GAGARIN SABAR VS	BIRAJA PRASANNA DAS VS	// 0

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205	D-WP(C)/20436/2025 WP(C)/14600/2025	STATE OF ODISHA KALANDI CHARAN MALLA VS	SHASHI BHUSAN JENA VS	// // 0
206	D-WP(C)/20311/2025 WP(C)/14601/2025	STATE OF ODISHA JAYAPRAKASH PRADHAN VS	AMBUJA BANDHU PARIDA VS	// // 0
207	D-WP(C)/21129/2025 WP(C)/14602/2025	STATE OF ODISHA M/S LAL TRADES AND AGENCIES PVT. LTD.,KOLKATA VS	SUBHANKAR ROUT VS	// // 0
208	D-WP(C)/21083/2025 WP(C)/14603/2025	STATE OF ODISHA DURGA MADHAB BALIARSINGH VS	AMITABH MISHRA VS	// // 0
209	D-WP(C)/20312/2025 WP(C)/14604/2025	STATE OF ODISHA BABA AKHANDALAMANI SELF HELP GROUP (SHG), KALAHANDI VS	BIBHUTI BHUSAN MISHRA VS	// // 0
210	D-WP(C)/20855/2025 WP(C)/14605/2025	STATE OF ODISHA BIKRAMADITYA SINGHDEO VS	BIRAJA PRASANNA DAS VS	// // 0
211	D-WP(C)/20550/2025 WP(C)/14606/2025	STATE OF ODISHA DR.JASHOBANTA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
212	D-WP(C)/20856/2025 WP(C)/14607/2025	STATE OF ODISHA KAILASH CHANDRA PALO VS	BIRAJA PRASANNA DAS VS	// // 0
213	D-WP(C)/20857/2025 WP(C)/14608/2025	STATE OF ODISHA RASHMI RANJAN BEHERA VS	BIRAJA PRASANNA DAS VS	// // 0
214	D-WP(C)/20885/2025 WP(C)/14609/2025	STATE OF ODISHA UTTAM KUSHAL VS	DILIP KUMAR SAHU VS	// // 0
215	D-WP(C)/20628/2025 WP(C)/14610/2025	STATE OF ODISHA UMAKANTA SWAIN VS	SUSANTA KUMAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/20889/2025 WP(C)/14611/2025	MANOHAR SIKA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
217	D-WP(C)/20865/2025 WP(C)/14612/2025	BRAJA KISHORE PANIGRAHI VS STATE OF ORISSA	RAMESH AGARWAL VS	// 0 //
218	D-WP(C)/20700/2025 WP(C)/14613/2025	CHUDAMANI MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
219	D-WP(C)/20640/2025 WP(C)/14614/2025	AMIT KUMAR AGARWAL VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
220	D-WP(C)/20904/2025 WP(C)/14615/2025	MANORANJAN DAS VS STATE OF ORISSA	KHETRA MOHAN MISHRA VS	// 0 //
221	D-WP(C)/21079/2025 WP(C)/14616/2025	ANAMIKA MANGUAL VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
222	D-WP(C)/21002/2025 WP(C)/14617/2025	RANJIT DASRAPURIA VS BHUBANESWAR MUNICIPAL CORPORATION	MANAS RANJAN BAUG VS	// 0 //
223	D-WP(C)/20316/2025 WP(C)/14618/2025	SARBESWAR MANDAL VS THE MANAGING DIRECTOR, IDCO, BBSR	RAMAKANTA PANDA VS	// 0 //
224	D-WP(C)/21164/2025 WP(C)/14619/2025	M/S. CHETTINAD CEMENT CORPORATION PVT. LTD., KHORDA VS CHIEF GENERAL MANAGER (LAND), ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR	KAJAL SAHOO VS	// 0 //
225	D-WP(C)/20493/2025 WP(C)/14620/2025	SUSAMA SAMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
226	D-WP(C)/20551/2025 WP(C)/14621/2025	AKSHAYA KUMAR DAS VS THE ADDL COMMISSIONER COSOLIDATION AND SETTLEMENT	PRADEEP KUMAR DASH VS	// 0 //
227	D-WP(C)/20702/2025	RAJANIKANTA MAJHI	PRASANTA KUMAR MOHANTY (2)	//

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	WP(C)/14622/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/21140/2025 WP(C)/14623/2025	GANGADHAR BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/21055/2025 WP(C)/14624/2025	SURAMANI SUNANI VS THE COLLECTOR, SUNDARGARH	TRILOCHAN DASH VS	// 0 //
230	D-WP(C)/20703/2025 WP(C)/14625/2025	DRUSTANTARA MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
231	D-WP(C)/20358/2025 WP(C)/14626/2025	BASANTA KUMAR PANDA VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// 0 //
232	D-WP(C)/17595/2025 WP(C)/14627/2025	M/S. SMICO ALLOYS, JHARKHAND VS STATE TAX OFFICER, ENFORCEMENT UNIT, JHARSUGUDA	BIBHUTI BHUSAN PANDA VS	// 0 //
233	D-WP(C)/20431/2025 WP(C)/14628/2025	MOHAN CHARAN MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
234	D-WP(C)/21100/2025 WP(C)/14629/2025	LAXMIPRIYA POTHAL VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
235	D-WP(C)/21106/2025 WP(C)/14630/2025	RINA SAHOO @ DEI VS THE COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
236	D-WP(C)/20530/2025 WP(C)/14631/2025	BRAJABANDHU DASH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
237	D-WP(C)/20237/2025 WP(C)/14632/2025	GANGADHAR KAUSHLYA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
238	D-WP(C)/19864/2025 WP(C)/14633/2025	BRAJKISHOR DALEI VS	SATRUGHNA DASH (A) VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/21095/2025 WP(C)/14634/2025	STATE OF ODISHA PRABIR KUMAR DAS VS	VS	// // ()
240	D-WP(C)/20645/2025 WP(C)/14635/2025	STATE OF ODISHA TAPASWINI MISHRA VS	JAGAMOHAN PATTANAİK VS	// // ()
241	D-WP(C)/20359/2025 WP(C)/14636/2025	STATE OF ODISHA BASANTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
242	D-WP(C)/19559/2025 WP(C)/14637/2025	STATE OF ODISHA ARIYAN JENA VS	GOPINATH MISHRA VS	// // ()
243	D-ABLAPL/14255/2025 ABLAPL/5892/2025	DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR ROJALIN SAHU VS	BIBHUTI BHUSAN PANDA VS	// // GOLANTHARA (BERHAMPUR) /116 /2025 ()
244	D-ABLAPL/14573/2025 ABLAPL/5893/2025	STATE OF ODISHA RINA PATRA VS	RAMESH AGARWAL VS	// // PATTAPUR (DIGAPAHANDI) /180 /2025 ()
245	D-ABLAPL/14747/2025 ABLAPL/5894/2025	STATE OF ODISHA SABITRI DAS VS	BIKRAM CHANDRA GHADEI VS	// // RAJNAGAR /130 /2025 ()
246	D-ABLAPL/14726/2025 ABLAPL/5895/2025	STATE OF ODISHA AMAR RAJAK VS	SIDHARTHA DAS VS	// // BARBIL /62 /2025 ()
247	D-ABLAPL/14844/2025 ABLAPL/5896/2025	STATE OF ODISHA RAJESH SETHI VS	SANJIT MISHRA VS	// // SATYABADI /112 /2025 ()
248	D-ABLAPL/14759/2025 ABLAPL/5897/2025	STATE OF ODISHA KANTHI BEHERA VS	ASHOK DAS VS	// // NACHUNI /116 /2025 ()
249	D-ABLAPL/14859/2025 ABLAPL/5898/2025	STATE OF ODISHA GUDU JENA @ LOKANATH JENA VS	ACHYUTANANDA PATTANAİK VS	// // AIR FIELD P.S. /110 /2025 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/14751/2025 ABLAPL/5899/2025	PRAFULLA KUMAR SAHU @ PRAFULA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /291 /2025 () //
251	D-ABLAPL/14868/2025 ABLAPL/5900/2025	GAURANGA CHANDRA BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /235 /2025 () //
252	D-ABLAPL/14771/2025 ABLAPL/5901/2025	SADHU HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /180 /2020 () //
253	D-ABLAPL/14875/2025 ABLAPL/5902/2025	SANTANU BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /99 /2025 () //
254	D-ABLAPL/14877/2025 ABLAPL/5903/2025	BISWAJIT TARAI @ SIBU VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /171 /2025 () //
255	D-ABLAPL/14830/2025 ABLAPL/5904/2025	BABU SRIBASTAB@BABU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /421 /2024 () //
256	D-ABLAPL/14775/2025 ABLAPL/5905/2025	SUDHIR @ SRIDHAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /120 /2025 () //
257	D-ABLAPL/14885/2025 ABLAPL/5906/2025	DEBASISH SWAIN @ PAPUNI SWAIN @ DEBASIS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /74 /2018 () //
258	D-ABLAPL/14686/2025 ABLAPL/5907/2025	SANJAY KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /104 /2025 () //
259	D-ABLAPL/14856/2025 ABLAPL/5908/2025	CHANGULU @ CHANGULI SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /250 /2025 () //
260	D-ABLAPL/14914/2025 ABLAPL/5909/2025	ASTAMI TANDIA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	MADHUPATNA /85 /2025 () //
261	D-ABLAPL/14871/2025	RANJAN DAS	BIKASH KUMAR KUND	PATTAMUNDAI RURAL PS /175 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5910/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/11349/2025 ABLAPL/5911/2025	LITU @ RAJESH KUMAR JENA VS STATE OF ODISHA	KRISHNA CHANDRA TRIPATHY VS	BALIAPANDA /284 /2024 () //
263	D-ABLAPL/14357/2025 ABLAPL/5912/2025	SIBANANDA SAHOO VS UNION OF INDIA (RAILWAY)	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) 2(C)CC/0000016/2025
264	D-ABLAPL/14893/2025 ABLAPL/5913/2025	SAYED FAJALE RAHEMAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /63 /2025 () //
265	D-ABLAPL/14827/2025 ABLAPL/5914/2025	SAGAR BEHERA VS STATE OF ODISHA	NAMITA PATTANAİK VS	K.NUAGAON /103 /2025 () //
266	D-ABLAPL/14843/2025 ABLAPL/5915/2025	SNEHASHISH RAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KAMARDA /61 /2025 () //
267	D-ABLAPL/13848/2025 ABLAPL/5916/2025	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
268	D-ABLAPL/14811/2025 ABLAPL/5917/2025	GAGAN BIHARI DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /126 /2025 () //
269	D-ABLAPL/14782/2025 ABLAPL/5918/2025	RAKESH KUMAR BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /284 /2025 () //
270	D-ABLAPL/13846/2025 ABLAPL/5919/2025	SANYASI BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
271	D-ABLAPL/14066/2025 ABLAPL/5920/2025	LITU @ AJAY KUMAR GOCHHAYAT VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	GOP /136 /2025 () //